

EP NO. 04 OF 2017 & IA NO. 886 OF 2017 IN IA NO. 421 OF 2013 IN
DFR NO. 1975 OF 2013

Learned counsel, Mr. Devashish Marwah, appearing for the appellant prays for two weeks' time to file rejoinder.

Submissions made by the learned counsel appearing for the appellant, at supra, placed on record.

Learned counsel appearing for the appellant is granted two weeks' time for filing rejoinder on or before 06.04.2018 after duly serving copy on the other side.

List the matter on **09.04.2018** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
js/kt

(Justice N.K. Patil)
Judicial Member